NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.12.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7467 of 2025 in Comp. App. (AT) (Ins) No of 2025	Krupasindhu Mandal, (Ex Director of UTM Engineering Pvt. Ltd.) Vs. Rajesh Jangra, Then RP of UTM Engineering Pvt. Ltd. & Ors.	Kartik Chettiar
2.	I.A. No. 7468 of 2025 in Comp. App. (AT) (Ins) No of 2025	Haryana State Industrial Infrastructure Corporation, Haryana Vs. Sunrise Industries. & Anr.	Shekhar Raj Sharma
3.	I.A. No. 7487 of 2025 in Comp. App. (AT) (Ins) No of 2025	High Ground Enterprise Ltd. Vs. Patel Engineering Ltd.	G. Aniruth Purusothaman
4.	I.A. No. 7488 of 2025 in Comp. App. (AT) (Ins) No of 2025	Sangram Patil & Anr. Vs. Committee of Creditors of Jogeshwari Breweries Pvt. Ltd. (CD)	Eshna Kumar

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1. Notice Board

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By order -sd/-

Assistant Registrar